

PROFORMA FOR DECLARATION OF ASSETS
(As On 31.03.2012)

Name of Officer (In Full): Vinay Kumar Kashyap
Date of Birth : 01/07/1963 (One July Nineteen Sixty Three)
Present post held : Additional District and Session Judge, Bhanupratappur (C.G.)

Immovable Property

Name of District, Sub-Division. Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How scquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
35, Central Avenue, Choubey Colony, Tah. and Dist.-Raipur (C.G.)	One House	Nil	In the name of Father Mr. R.D.S.Kashyap	Built by Father Mr. R.D.S.Kashyap in the year 1976

Movable Property (Valued Above 25,000/- of Rs.)

Name of Articles

1

1-One Motar Cycle
2- One Car

Jewellery (Lump Sum)

Jewellery (Worth Rs.)-Approx-5,00,000/- (Five Lacks) at present (Including wife's Stree Dhan which she recieved from her parents on marriage)

Continued..

Shares/Debentures			
Name of Issuing Company 1		Nos. of Shares	
Nil		Nil	
Life Insurance Policy & Others			
Name of Issuing Company 1		Amount 2	
Life Insurance Company of India		17,04,923/- (Seventeen lacks Four Thousand Nine Hundred Twenty Three)	
Bank Deposites/Securities & Investments			
	Name of Bank	City	Amount 3
1) Fixed Deposites	Nil	Nil	Nil
2) Savings Bank A/CS	1-State Bank of India, 2-Central Bank of India	1-Bhanupratappur, 2-Jagdalpur(C.G.)	Total { 13,34,662/-
3) PPF	Post Office	Durg(C.G.)	2,11,169/-
4) GPF	A.G.C.G.Raipur	Raipur(C.G.)	14,31,692/-
5) NSS	Nil	Nil	Nil
6) Others	Nil	Nil	Nil

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
Note :- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

V. S. S. S.
7.1.13
Signature & Date